

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(CA)/11(CHE)/2024
Name of Petitioner : K S Gopal
& Vs
Name of Respondent : Roc, Chennai
Section : Sec 252(3) of Ca, 2013

ORDER

Present: Mr. Ravi Rajagopalan, Ld. Counsel for Applicant
Ms.Nandhini Agarwal, Ld. Counsel for RoC.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Despite service, IT Department has not filed reply.

Report e-filed by the RoC. Hard copy be filed and served on the Counsel for the Applicant.

List the petition for hearing on **10.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**